

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 103
(IB)-542(PB)/2022

IN THE MATTER OF:

State Bank of India

Vs

Shree Bankey Behari Exports Limited

... Applicant/Petitioner

... Respondent

Order under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 23.09.2022

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH KUMAR SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Prateek Kumar, Adv. Raveena Rai

For the Respondent : Appearance not marked

For the Proposed RP : Adv. Rohit Sehgal

ORDER

Since we are taking another bench, the matter stands adjourned to 27.09.2022.

List the matter on 27.09.2022.


(RAMALINGAM SUDHAKAR)
PRESIDENT


(AVINASH KUMAR SRIVASTAVA)
MEMBER (TECHNICAL)